COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA No. 419 of 2015 in DFR No. 925 of 2015

Dated: 10" July, 2017		
In the matter of:		
Bangalore Electricity Supply Co. Ltd. Vs. Karnataka Electricity Regulatory Commission		 Appellant(s) Respondent(s)
Counsel for the Respondent(s)	:	

ORDER

Since the posts of Judicial/Technical Members are lying vacant and the selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 23.08.2017.

PPS/Court Master

tpd